NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 994/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES: JM Financial Institutional Securities Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Hunt File Hunte

<u>ORDER</u>

CSP No. 994/230-232/NCLT/MB/MAH/2017

The Company Petition is admitted.

List this matter for final hearing on 14.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

\$d/-

B.S.V. PRAKASH KUMAR

Member (Judicial)